

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S SIDDHI AGROFOODS PRIVATE LIMITED
(ENGAGED IN MEDIA AND ADVERTISEMENT BUSINESS AT BENGALURU)

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with CIN/ PAN No.	M/s Egita Network and Media Private Limited U74300KA2004PTC034501/ AAICS3701Q
2.	Address of the registered office	No.23/1, 1 st Floor, 1 st Main, Vasanth Nagar, Bengaluru, PIN-560001
3.	URL of website	There is no website of Corporate Debtor (CD).
4.	Details of place where majority of fixed assets are located	Fixed assets had been located at the Registered Office. However, there is no Fixed Assets of the CD
5.	Installed capacity of main products/ services	Not applicable as the CD was in Service Industry
6.	Quantity and value of main products/ services sold in last financial year	Nil as the Commercial Operations of the CD remained suspended since FY 2019-20.
7.	Number of employees/ workmen	There are no employees/ workmen as on the insolvency commencement date.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email: E-mail: cirp.egita@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought through communication to the email: cirp.egita@gmail.com
10.	Last date for receipt of expression of interest	28.12.2024
11.	Date of issue of provisional list of prospective resolution applicants	07.01.2025
12.	Last date for submission of objections to provisional list	12.01.2025
13.	Date of issue of final list of prospective resolution applicants	22.01.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27.01.2025
15.	Last date for submissions of resolution plans	20.02.2025
16.	Process email id to submit EOI	cirp.egita@gmail.com

Sd/-


Sushanta Kumar Choudhury
Resolution Professional

Egita Network and Media Private Limited-In CIRP

IBBI Reg. No.: IBBI/IPA-003/00292/2020-2021/13238

AFA: AA3/13238/02/171024/300968 valid upto 31.12.2025

Date: 14.12.2024 & Place: Kolkata,


Sushanta Kumar Choudhury
Insolvency Professional
IBBI/IPA-003/IP-N00292/2020-2021/13238